

ORISSA HIGH COURT

FILING REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/24888/2025	INDRA BHOI VS STATE OF ODISHA	MAHADEV SAHU VS	DUNGURIPALI /146 /2024 (//	AOR20220002238C202500026
2	D-BLAPL/24889/2025	PAPUN NAYAK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /471 /2025 (//	AOR20220000371C202500131
3	D-BLAPL/24898/2025 BLAPL/8649/2025	RAJU @ RAJESH KUMAR PATRA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /415 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0002096/2024	
4	D-BLAPL/24900/2025 BLAPL/8650/2025	RAJU @ RAJESH KUMAR PATRA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /342 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0001615/2024	
5	D-BLAPL/24903/2025 BLAPL/8651/2025	SANGRAM KESHARI BHUYAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /597 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR(Ganjam) GR/0001019/2025	AOR20220001563C202500029
6	D-BLAPL/24907/2025	TUKUNA PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /597 /2025 (//	AOR20220001563C202500030
7	D-BLAPL/24908/2025	PRAMOD @ LOKESWAR MAHANANDA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA /709 /2024 (//	AOR20220002454C202500107
8	D-BLAPL/24912/2025	SANKAR @ HARIHAR PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /131 /2025 (//	
9	D-BLAPL/24916/2025 BLAPL/8643/2025	RAKESH @ RAJESH ROUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001320/2025	
10	D-BLAPL/24917/2025	RAKESH TURUK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NARAYANPATNA /30 /2025 (//	
11	D-BLAPL/24921/2025	LITU @ ASISH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /616 /2025 (//	

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12	D-BLAPL/24937/2025	PAPU @ HRUSIKESH MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	SALIPUR /245 /2025 () //	
13	D-BLAPL/24938/2025	AMIYA KUMAR DAS @ TUTU DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	PIRAHAT P.S /130 /2025 () //	
14	D-BLAPL/24942/2025	ASHOK DEHURI @ DEURI VS STATE OF ODISHA	AMIT KUMAR PATRA VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /95 /2025 () //	
15	D-BLAPL/24943/2025	SUKANTA BEHERA @ SUKA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	AIR FIELD P.S. /105 /2025 () //	
16	D-BLAPL/24946/2025	LIPU PUDHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /54 /2025 () //	
17	D-BLAPL/24949/2025	TAPAN @ SANJAY KUMAR MOHANTA @ MAHANTAKULDEEP MOHANTY VS STATE OF ODISHA	VS	BETNOTI /94 /2016 () //	AOD20240000012C202500177
18	D-BLAPL/24953/2025 BLAPL/8652/2025	STIFEN PARAMANIK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	LAKHANPUR /123 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0001247/2025	AOR20220002454C202500108
19	D-BLAPL/24954/2025	PRASANTA KATA VS STATE OF ODISHA	MAHES DAS VS	TITILAGARH /489 /2024 () //	AOR20220001629C202500001
20	D-BLAPL/24956/2025	SANKAR BISHI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// () //	AOD20240000333C202500065
21	D-BLAPL/24963/2025	MONU @ SACHIN RAY GOUTAM @ SACHIN VS STATE OF ODISHA	DEBASISH SAMAL VS	KUTRA /99 /2024 () //	
22	D-BLAPL/24967/2025	AKSHAYA PALAI VS STATE OF ODISHA	BIPLABA P.B. BHALI VS	NIKIRAI /252 /2025 () //	
23	D-BLAPL/24970/2025	CHHATUA @ UCHHAB @ SOUMITREE NAIK	MANORANJAN DAS	MOTANGA /278 /2024	AOR20220000053C202500089

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24972/2025	MD. SAMSER ALLAM @ KALLU	BISWARANJAN DALAI	SPL.TASK FORCE /7 /2025	AOR20220003722C202500154
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24973/2025	RAJESH NAYAK @ RAJA	AJAYA NAYAK	SPL.TASK FORCE /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24974/2025	RAJENDRA KUMAR BHUYAN	MANORANJAN ACHARYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24976/2025	KALU @ KALIA NAIK	SURYAKANTA DWIBEDI	BADSAHI /225 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24981/2025	DAMBARUDHAR NAIK	SATYANARAYAN MISHRA	SINAPALI /68 /2015	AOR20220001303C202500037
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24982/2025	RAYAL CHANDRA SINGH KUMAR PATEL	BISWARANJAN DALAI	LAIKERA /418 /2024	AOR20220003722C202500152
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24983/2025	RAGHU KALSER	BISWARANJAN DALAI	LAIKERA /418 /2024	AOR20220003722C202500153
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24985/2025	MANAS SAHOO	ACHYUTANANDA PATTANAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24986/2025	JULIA @ AJIT KUMAR PRADHAN	SATYAJIT MOHAPATRA	KHANTAPADA /170 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24989/2025	SACHIN SUNA	AMITAV TRIPATHY	KORAPUT TOWN /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24990/2025	TIKUN @ TIRTHABASI NANDA	SATYA RANJAN MULIA	ANGUL TOWN /149 /2023	
		VS	VS	()	

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35	D-BLAPL/25000/2025	STATE OF ODISHA AMARESH JENA @ BAIYAN VS	PUSPAMITRA MOHAPATRA VS	// LAXMISAGAR P.S. /394 /2025 ()	
36	D-BLAPL/25002/2025	STATE OF ODISHA RAKESH PRADHAN VS	DEEPAK RANJAN PARIDA VS	// BOLAGARH P.S. /118 /2025 ()	
37	D-BLAPL/25003/2025	STATE OF ODISHA RAJKISHORE PRADHAN VS	DEEPAK RANJAN PARIDA VS	// BOLAGARH P.S. /118 /2025 ()	
38	D-BLAPL/25006/2025	STATE OF ODISHA IRFAN AHMED VS	RABI NARAYAN MOHANTY VS	// /0 ()	
39	D-BLAPL/25012/2025	STATE OF ODISHA PRIYA RANJAN SWAIN VS	PRAVASH CHANDRA JENA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /90 /2025 ()	
40	D-BLAPL/25013/2025	STATE OF ODISHA GOKULANANDA SINGH VS	PRAVASH CHANDRA JENA VS	// TIGIRIA /137 /2025 ()	
41	D-BLAPL/25015/2025	STATE OF ODISHA SK. YUNUSH VS	KULDEEP MOHANTY VS	// GORUMOHISANI /43 /2025 ()	
42	D-BLAPL/25017/2025	STATE OF ODISHA KAUSALYA DIGAL VS	AMLAN SHAKTI PAUL VS	// /0 ()	
43	D-BLAPL/25019/2025	STATE OF ODISHA HRUSIKESH MISHRA VS	AMIT PRASAD BOSE VS	// PUINTALA /218 /2025 ()	
44	D-BLAPL/25021/2025	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// RAYAGADA TOWN /255 /2025 ()	
45	D-BLAPL/25025/2025	STATE OF ODISHA BIBHU PRASAD PATTNAYAK VS STATE OF ODISHA	SITIKANT MISHRA VS	// /0 () //	

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46	D-BLAPL/25026/2025	GANESH DAKUA VS STATE OF ODISHA	SITIKANT MISHRA VS	// () //	
47	D-BLAPL/25029/2025	DILIP DIGAL VS STATE OF ODISHA	SITIKANT MISHRA VS	PHIRINGIA /63 /2025 () //	
48	D-BLAPL/25030/2025	SIBHU @ MANOJ KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /74 /2025 () //	
49	D-CMAPL/32870/2025	PRAMOD KUMAR DEHURY VS STATE OF ODISHA	ADV. VS	// () //	
50	D-CMAPL/32878/2025	ASST DEFENCE ESTATE OFFICER VS JAJATI KESHARI SINGH	ADV VS	// () //	AOR20230000700C202500001
51	D-CMAPL/32937/2025	DEBADATTA PANDA VS STATE OF ODISHA	ADV. VS	// () //	
52	D-CMP/32885/2025	NISHAMANI PRADHAN @ BALIARSINGH VS AKSHYA BALIARSINGH	SURENDRA KUMAR ROUT VS	// () //	
53	D-CMP/32900/2025	BIJAYA KUMAR SAHOO VS BRAJA SUNDAR SAHOO	MANOJ PANIGRAHI VS	// () //	AOR20220001665C202500081
54	D-CMP/32972/2025	MASSOD AKRAM VS RASHIDA KHATOON	AMIT PRASAD BOSE VS	// () //	
55	D-CMP/32996/2025	SATYABATI PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// () //	
56	D-CMP/33002/2025	NAMITA KUMARI TRIPATHY VS AMITA LAXMI MOHARANA	BHABANI SANKAR DAS VS	// () //	
57	D-CMP/33004/2025	PRATAP CHANDRA BEHERA	JAGAJIBAN PRADHAN	//	

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		VS	VS	0	
58	D-CONTC/32854/2025	SANTOSH KUMAR BEHERA		//	
		SAILABALA ACHARYA	ADV	//	AOD20240000311C202500061
		VS	VS	0	
59	D-CONTC/32865/2025	MANOJ KUMAR PADHI, DIRECTOR OF SECONDARY EDUCATION ODISHA		//	
		MEENA RANI NAYAK	SATYAJIT MUKHERJEE	//	
		VS	VS	0	
60	D-CONTC/32871/2025	VISHAL SINGH,IAS		//	
		VENKATESH KUMAR DHAL	ADV.	//	
		VS	VS	0	
61	D-CONTC/32872/2025	PURNA CHANDRA SETHI,DEO,MAYURBHANJ		//	
		PRAHALLAD DIKSHIT	ADV.	//	
		VS	VS	0	
62	D-CONTC/32879/2025	SALINI PANDIT,IAS		//	
		SAUBHAGYA RANJAN MOHANTY	ADV.	//	
		VS	VS	0	
63	D-CONTC/32889/2025	NISHI POONAM MINZ,OAS		//	
		HADIBANDHU SATPATHY	ADV	//	AOR20220004152C202500019
		VS	VS	0	
64	D-CONTC/32931/2025	GANGADHAR NAYAK,MANAGING DIRECTOR, ODISHA STATE HOUSING BOARD		//	
		RAMALATA NAYAK	ADV.	//	
		VS	VS	0	
65	D-CONTC/32938/2025	AMRIT RUTURAJ,COLLECTOR,KHORDHA		//	
		DASARATHA BARIK	NIROD KUMAR SAHU	//	
		VS	VS	0	
66	D-CONTC/32945/2025	SIDHARTH GAURAB PARIDA,OAS		//	
		BHAGABAN SAHOO	ADV.	//	
		VS	VS	0	
67	D-CONTC/32948/2025	SHALINI PANDIT,IAS		//	
		CHAKULU HEMBRAM	ADV.	//	
		VS	VS	0	
68	D-CONTC/32950/2025	CHAKRAVARTISINGH RATORE,IAS		//	
		MAHESWAR NAYAK	ADV.	//	
		VS	VS	0	

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69	D-CONTC/32981/2025	PRIYABRATA DAS,TAHASILDAR,BASUDEVPUR VICTIM/INFORMANT VS JAGDISH CHANDRA JENA,OJS	ADV. VS	// // ()	
70	D-CONTC/32984/2025	HRUSHIKESH GHIVELA VS SATYABRATA SAHU,IAS	ADV. VS	// // ()	
71	D-CONTC/32988/2025	JAYA KRUSHNA SENAPATI VS USHA PADHEE,IAS	ADV. VS	// // ()	
72	D-CONTC/32992/2025	ANITA BARIK VS ASWATHY S.,IAS	ADV. VS	// // ()	
73	D-CONTC/32995/2025	SILU DHAL VS SUVENDU KUMAR PATRA,IPS	ADV. VS	// // ()	
74	D-CONTC/32997/2025	IPSIT DASH VS SIDHARTH GAURAB PARIDA,OAS	NIROD KUMAR SAHU VS	// // ()	
75	D-CRLA/24901/2025	SK. SIKANDAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHARMASALA /317 /2022 ()	
76	D-CRLA/24910/2025 CRLA/972/2025	MADAN MOHAN SAMANTARAY VS STATE OF ODISHA(VIG.)	TEJASMITA MOHAPATRA VS	BHUBANESWAR VIGILANCE /34 /2006 SPECIAL JUDGE, SPL. COURT,BHUBANESWAR(Khordha) TR/0000032/2012	
77	D-CRLA/24925/2025	JAGAT JUED @ DAMBUDA VS STATE OF ODISHA	DEBABRATA DASH VS	JUNAGARH /268 /2016 ()	AOD20250000163C202500004
78	D-CRLA/24934/2025	DAKTAR @ MAKARA MURMU VS STATE OF ODISHA	ANSHUMAN PANDA VS	BERHAMPUR /22 /2021 ()	
79	D-CRLA/24958/2025	SK.GAYASUDDIN @ RAJU VS STATE OF ODISHA	SURYAKANTA DASH VS	BASTA /221 /2025 ()	

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80	D-CRLA/24978/2025	MANOJ NAYAK @ SIBU @ MANOJ KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /75 /2025 () //	
81	D-CRLA/24999/2025	SUMIT @ DEV KUMAR ACHARYA VS STATE OF ODISHA	DHANANJAYA MUND VS	BELPARA /202 /2025 () //	
82	D-CRLA/25008/2025	PURNA CHANDRA DASH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /496 /2023 () //	AOD20240000242C202500177
83	D-CRLMA/25032/2025	DEBASISH HOTA VS M/S.ALI AND SONS, SUNDARGARH	ADV. VS	/ /0 () //	
84	D-CRLMC/24902/2025	SAROJ KUMAR ROUT VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //	
85	D-CRLMC/24906/2025	BABU@BALARAM NAIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	MADHUPATNA /150 /2023 () //	
86	D-CRLMC/24909/2025	ARCHANA SWAIN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /262 /2016 () //	
87	D-CRLMC/24918/2025	SUSHANTI DAS VS STATE OF ODISHA	DEBASISH SAMAL VS	/ /0 () //	
88	D-CRLMC/24919/2025	SUBAL KUMAR KHATOI VS SAGAR PARIDA	BIPIN KUMAR NAYAK VS	/ /0 () //	
89	D-CRLMC/24932/2025	SUJAN BEHERA VS BILAS BEHERA	RAJENDRA KUMAR PRADHAN VS	/ /0 () //	
90	D-CRLMC/24945/2025	AMIT KU SHAH VS AGRAWAL TRADING COMPANY, BALANGIR	GOUTAM KUMAR ACHARYA VS	/ /0 () //	
91	D-CRLMC/24947/2025	JEEBAN MOHAN NAYAK	ASMIYA RANJAN MAJHI	MANGALA BAG /329 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/24955/2025	UMESH CHANDRA SENAPATI	PURNA CHANDRA DAS	/ /0	
		VS	VS	()	
		UNION OF INDIA		//	
93	D-CRLMC/24957/2025	SARAT KUMAR ROUT	BISWARANJAN DALAI	CUTTACK VIGILANCE /60 /2014	AOR20220003722C202500150
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
94	D-CRLMC/24965/2025	RATIKANTA BEURA	SUSANTA KUMAR BARAL	KHUNTUNI /158 /2019	AOR20220001297C202500214
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/24980/2025	HRUDAYA RANJAN BEHERA	PARSURAM PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/24988/2025	BALIA @ DEBASIS MAJHI	AKSHAYA KUMAR JENA	INDUASTRIAL,NISA /54 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/24991/2025	NEHA AKHTAR	JYOTI PRAKASH PATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/24993/2025	BANSIDHAR NAYAK @ NAIK	SUBODH KUMAR MOHANTY	DASPALLA /124 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/24995/2025	D. SRINIBASH @ OMSHRI	SATYA RANJAN MULIA	NAYAPALLI P.S. /54 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/24998/2025	HARIS CHANDA PRUSTY	SAMBEET PATTANAYAK	NIMAPADA /308 /2014	AOR20220001591C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/25007/2025	BIDYADHAR PRADHAN	ROHIT RANJAN RAY	BOLAGARH P.S. /62 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/25011/2025	AMULYA KUMAR NANDA	DEEPAK RANJAN PARIDA	AIR FIELD P.S. /307 /2023	
		VS	VS	()	

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103	D-CRLMC/25018/2025	STATE OF ODISHA NILAMANI JENA VS	RAMA CHANDRA JENA VS	// /0 ()	
104	D-CRLMC/25027/2025	STATE OF ODISHA DEBDEEP PANDA @ DEBJEET PANDA VS	BHABANI SANKAR MISHRA VS	// DHAMNAGAR /12 /2023 ()	
105	D-CRLMC/25028/2025	SWARNALATA SARANGI MADHAB KHARA@DEBA@DEBA KHARA VS	ASHOK KUMAR BEHERA 3 VS	// MALKANGIRI /182 /2018 ()	
106	D-CRLMC/25031/2025	STATE OF ODISHA MEGHANAD NAIK VS	GOURI MOHAN RATH VS	// SAMBALPUR VIGILANCE /65 /2008 ()	
107	D-CRLMP/24904/2025	STATE OF ODISHA(VIG.) GITANJALI @ GEETANJALI NAYAK VS	GOLEKH BEHARI PARIDA VS	// /0 ()	
108	D-CRLMP/24920/2025	STATE OF ODISHA SAGAR KUMAR ROUT VS	MANAS RANJAN KHATUA VS	// /0 ()	
109	D-CRLMP/24961/2025	STATE OF ODISHA SARBESWAR MISHRA VS	BITAS KUMAR SWAIN VS	// /0 ()	
110	D-CRLMP/24994/2025	NIRUPAMA RATH SUDHAKAR SAHOO VS	DURGA PRASAD DHAL VS	// /0 ()	
111	D-CRLMP/25014/2025	STATE OF ODISHA SUNIL SAHU VS	ALOK KUMAR DAS VS	// /0 ()	
112	D-CRLMP/25020/2025	STATE OF ODISHA KASHMIRI BIBI VS	PRAVASH CHANDRA JENA VS	// /0 ()	
113	D-CRLREV/24930/2025	STATE OF ODISHA PRADEEP BEHERA @ PRADIP BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// DHENKANAL SADAR /349 /2016 ()	AOR20220001631C202500216

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114	D-CRLREV/24948/2025	SHANTILATA MOHANTA VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /22 /2018 () //	
115	D-CRLREV/24971/2025 CRLREV/533/2025	AJIT KUMAR DAS VS GITANJALI PATTANAİK	MANOJ KUMAR PATI VS	//0 A.D.J.,ATHAGARH(Cuttack) CRA/0000030/2024	
116	D-CRLREV/25016/2025	MINAKUMARI MALLICK VS STATE OF ODISHA(VIG.)	DURGA PRASAD PRADHAN VS	CUTTACK VIGILANCE /55 /2011 () //	
117	D-FAO/32855/2025	MANAGER CUM OFFICER IN CHARGE, NATIONAL INSURANCE CO. LTD., CUTTACK VS BIBHUTI BHUSAN SAHU	SURANJAY KUMAR MALLICK VS	// () //	
118	D-FAO/32897/2025	M/S. MANAGING DIRECTOR/CEO, JAGATSINGHPUR VS PABITRA KUMAR SWAIN	GOURI MOHAN RATH VS	// () //	
119	D-FAO/32951/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS SISIR KUMAR JENA	RIMJHIMBALA PATI VS	// () //	
120	D-MACA/32882/2025	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK VS DINABANDHU PRADHAN	G.P.DUTTA VS	// () //	
121	D-MACA/32884/2025	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK VS DINABANDHU PRADHAN	G.P.DUTTA VS	// () //	
122	D-MACA/32946/2025	M/S. ROYAL SUNDARAM GENERAL INSURANCE CO.LTD. VS SANJUKTA JENA	ADAM ALI KHAN VS	// () //	
123	D-MACA/32954/2025	MANAGER, LEGAL CLAIMS, SHRIRAM GENERAL INSURANCE CO.LTD.,KHURDA VS JAGABANDHU SUNA	SUDANMEE CHAND VS	// () //	
124	D-MATA/32978/2025	PRIYANKA PATRA VS RAJESH DAS	ASHUTOSH MOHANTA VS	// () //	
125	D-MATA/32980/2025	MALESWARI BIDIKA	TUKUNA KUMAR MISHRA	//	

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		VS	VS	()	
126	D-MATA/32982/2025	DINABANDHU KONDAGORI SANGITA MAJHI	BIRAJA PRASAD NANDA	//	
		VS	VS	()	
127	D-OTAPL/32919/2025	BINAY BHUSAN MOHANTY M/S. GOA CARBON LTD.,JAGATSINGHPUR	SOUMYA JYOTI BISWAL	//	
		VS	VS	()	
128	D-RPFAM/32849/2025	COMMISSIONER OF CUSTOMS(PREV.), KHURDA SAUBHAGYALAXMEE PANDA	RAJESH RANJAN SAHOO	//	AOD20240000612C202500019
		VS	VS	()	
129	D-RSA/32906/2025	PRASHANT KUMAR DASH PRADIPTA MOHANTY @ PRADIPTA KUMAR MOHANTY	DEBAKANTA MOHANTY	//	
		VS	VS	()	
130	D-RVWPET/32851/2025	STATE OF ODISHA SAMIR KUNDU	ADV	//	AOR20220001613C202500019
		VS	VS	()	
131	D-RVWPET/32862/2025	NATIONAL FACELESS ASSESSMENT CENTER,NEW DELHI AJAYA KUMAR PARIDA	SIDHARTHA SWAIN	//	
		VS	VS	()	
132	D-RVWPET/32868/2025	STATE OF ODISHA LINGARAJ SAHOO	SIDHARTHA SWAIN	//	
		VS	VS	()	
133	D-RVWPET/32901/2025	STATE OF ODISHA UNION OF INDIA	BIBHUTI BHUSAN MISHRA(SR. PANEL COUNSEL)	//	
		VS	VS	()	
134	D-RVWPET/32975/2025	NEPAL HARIJAN ZARA LATIF	SOUMYA MISHRA	//	
		VS	VS	()	
135	D-TRP(C)/32960/2025	STATE OF ODISHA ITISHREE NAYAK	SAMBEET PATTANAYAK	//	AOR20220001591C202500029
		VS	VS	()	
136	D-WA/32852/2025	SIDHESWAR KHUNTIA SMRUTIRANJAN BISWAL	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202500065
		VS	VS	()	

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137	D-WA/32891/2025	STATE OF ODISHA STATE OF ODISHA VS	SUMAN PATTANAYAK,A.G.A VS	// // ()	LOD20240000172C202500347
138	D-WA/32899/2025	BHAGYABAN JENAMANI STATE OF ODISHA VS	SARBESWAR BEHERA,A.G.A VS	// // ()	LOD20240000194C202500363
139	D-WA/32939/2025	BRUNDABAN SAMANTA NAPANGA PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY, SHARUKHANSINGHPUR VS	VS	// // ()	
140	D-WA/32956/2025	STATE OF ODISHA BOLLEDDU SUMANTHA KUMAR VS	KALI PRASANNA MISHRA VS	// // ()	
141	D-WA/32990/2025	ASST. SECURITY COMMNR., RPF, WALTIER DIVISION, PAPUN DASH VS	VS	// // ()	
142	D-WP(C)/32836/2025	STATE OF ODISHA SRI GOMANDIR GOSHALA, SUNDERGARH VS	ANUPAM RATH VS	// // ()	
143	D-WP(C)/32837/2025 WP(C)/22844/2025	ROURKELA MUNICIPAL CORPORATION SANTANU KUMAR SAHU VS	BHARAT JALLI VS	// // ()	AOD20240000581C202500115
144	D-WP(C)/32838/2025	STATE OF ODISHA PRAKASH JENA @ PRAKASH CHANDRA JENA VS	RAJESH TRIPATHY VS	// // ()	
145	D-WP(C)/32839/2025	ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), SOUTH ZONE, BERHAMPUR DR. TRAILOKYA CHANDRA MOHANTA VS	MANOJA KUMAR KHUNTIA VS	// // ()	
146	D-WP(C)/32840/2025	STATE OF ODISHA PINAKPANI MOHANTY VS	SATYAJIT MUKHERJEE VS	// // ()	
147	D-WP(C)/32841/2025 WP(C)/22815/2025	UNION OF INDIA PRIYABRATA PATTTNAIK VS STATE OF ODISHA	PRABIN DAS VS	// // () //	

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148	D-WP(C)/32842/2025 WP(C)/22849/2025	MEENAKSHI HOTA VS CHINMAY HOTA	PRANAB RANJAN CHHATOI VS	// 0 //	
149	D-WP(C)/32843/2025	GOURI PRASAD DASH VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	// 0 //	
150	D-WP(C)/32844/2025	SANTOSH KUMAR MOHANTY VS MANAGER, ICICI BANK, VIVEKANANDA MARG BRANCH, BBSR	OM SWARUP VS	// 0 //	
151	D-WP(C)/32845/2025	DILESWAR BHUE VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
152	D-WP(C)/32846/2025	BIKRAM BEHERA VS STATE OF ODISHA.	GOPAL PRASAD JENA VS	// 0 //	
153	D-WP(C)/32847/2025	SUBHRANSU PANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202500056
154	D-WP(C)/32848/2025	TANKADHAR NANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
155	D-WP(C)/32850/2025	MANDAKINI NAYAK VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// 0 //	AOR20220001586C202500064
156	D-WP(C)/32853/2025 WP(C)/22867/2025	JITENDRA KUMAR PARIDA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //	
157	D-WP(C)/32856/2025	HIMANCHAL BAGH VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //	AOD20230000313C202500062
158	D-WP(C)/32857/2025	GHATU PARABHOI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
159	D-WP(C)/32858/2025	RATAN PARABHUE	DHANANJAYA MUND	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/32859/2025	ANUKAR PATEL	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/32860/2025	CHANDRA SEKHAR BISWAL	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/32861/2025	MINAKSHI DASH	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		COLLECTOR, BALANGIR		//	
163	D-WP(C)/32863/2025	KABITA MOHANTY	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/32864/2025	CHHABILAL DANDASENA	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/32866/2025	PADMINI BARIK	SURENDRA PRASAD BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/32867/2025	HARAMANI CHNIDA	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/32869/2025	HARAPRASAD MALIK	SURENDRA PRASAD BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/32873/2025	TIKINI PANDA	RAJJEET ROY	//	AOR20220001462C202500100
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/32874/2025	SATYANARAYAN HOTA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/32875/2025	AKSHAYA SAMAL	SUBHENDU KUMAR DAS	//	
		VS	VS	0	

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		AUTHORIZED OFFICER, AXIS BANK LIMITED		//	
171	D-WP(C)/32876/2025	DAFEDAR BARIK	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
172	D-WP(C)/32877/2025	KHAGESWAR SAHOO	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
173	D-WP(C)/32880/2025	PRAMODA KUMAR SINGH	DEBENDRA NATH MISRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
174	D-WP(C)/32881/2025	KARNA PRADHAN	JAYANANDA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
175	D-WP(C)/32883/2025	ALOK KUMAR PATI	PRASANTA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
176	D-WP(C)/32886/2025	JATISH CHANDRA MOHAPATRA	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
177	D-WP(C)/32887/2025	CHITTARANJAN SAHU	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
178	D-WP(C)/32888/2025	PURNA CHANDRA JENA	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
179	D-WP(C)/32890/2025	SUJAN PATEL	BIJAY KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
180	D-WP(C)/32892/2025	PANCHANAN BHUYAN	PRASANNA KUMAR RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
181	D-WP(C)/32893/2025	PURNA CHANDRA SETHI	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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182	D-WP(C)/32894/2025	RAMAKANTA GHADEI VS STATE OF ODISHA	CHAKRADHAR SINGH VS	// 0 //	
183	D-WP(C)/32895/2025	DAMAYANTI SWAIN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202500026
184	D-WP(C)/32896/2025	MATHURA BAG VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
185	D-WP(C)/32898/2025	MAA TARINI POULTRIES PVT.LTD., GANJAM VS INDIAN BANK, MAIN BRANCH, BERHAMPUR	DEBASISH SAMAL VS	// 0 //	
186	D-WP(C)/32902/2025	SHRIDHAR DAS VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
187	D-WP(C)/32903/2025	BIBHUDATTA MAHARANA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
188	D-WP(C)/32904/2025	SATYA SEKHAR SAMAL VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //	
189	D-WP(C)/32905/2025	UNION OF INDIA VS SEBATI ROUT	RAKESH BEHERA VS	// 0 //	
190	D-WP(C)/32907/2025	SANJAY KUMAR ROUT VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //	
191	D-WP(C)/32908/2025	M/S SAIRAM TRADES, GANJAM VS UNION OF INDIA	BHAMANI SHANKAR DAS PARIDA VS	// 0 //	
192	D-WP(C)/32909/2025	SISIR KUMAR SAHOO VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //	
193	D-WP(C)/32910/2025	AJAYA KUMAR SAMAL	KHIROD CHANDRA MAJHI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/32911/2025	ADHIR KUMAR TARAI	RAMA CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/32912/2025	PURNA CHANDRA KHAMARI	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/32913/2025	HIMANSHU DAS	RANJIT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/32914/2025	BINODINI PRADHAN	ABHAYA KUMAR SHARMA	//	
		VS	VS	()	
		THE UNITED PURI NIMAPARA CENTRAL COOPERATIVE BANK LTD., PURI		//	
198	D-WP(C)/32915/2025	M/S ELCY PRINTS, KHORDHA	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/32916/2025	AKHIL KUMAR DAS	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/32917/2025	PRAHALLAD CHANDRA DAS	GOKHA BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/32918/2025	BAPINA BARIK	PRINOY MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/32920/2025	BIDULATA JENA	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/32921/2025	NAMITA BASTIA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE BANK OF INDIA		//	
204	D-WP(C)/32922/2025	MANJULATA BEHERA @ MANJUBALA BEHERA	SURYAKANTA DWIBEDI	//	
		VS	VS	()	

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205	D-WP(C)/32923/2025	PUSPANJALI BEHERA @ SETHA SUDHANSUBALA PANDA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// // ()	
206	D-WP(C)/32924/2025	M/S NEELANCHAL BUILD TECH RESORTS PRIVATE LIMITED VS M/S JAYCEE HOUSING PRIVATE LIMITED	MUNISH RANJAN BAUG VS	// // ()	AOR20220002374C202500139
207	D-WP(C)/32925/2025	SEKABAT KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// // ()	AOR20220001245C202500048
208	D-WP(C)/32926/2025	BHAGABATI BEHERA VS SANJAY KUMAR PANIGRAHI	USHA RANI PATI VS	// // ()	
209	D-WP(C)/32927/2025	SANKAR DAS VS STATE OF ODISHA	DHARMENDRA SETHY VS	// // ()	
210	D-WP(C)/32928/2025	MAMATA PARIDA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// // ()	AOR20230000709C202500029
211	D-WP(C)/32929/2025	ITEESHREE ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // ()	
212	D-WP(C)/32930/2025	M/S YUGAMAYA EXPLOSIVES, KHURDA VS UNION OF INDIA	BHABANI SHANKAR DASPARIDA VS	// // ()	
213	D-WP(C)/32932/2025	SCHOOL MANAGING COMMITTEE OF GOVT. PRIMARY SCHOOL, KUNDA, RISSWAN VS STATE OF ODISHA	KUNDEHOMI SINGH VS	// // ()	
214	D-WP(C)/32933/2025	BHIKARI PRADHAN VS STATE OF ODISHA.	UMAKANT SAHOO VS	// // ()	AOD20240000001C202500159
215	D-WP(C)/32934/2025	ITEESHREE SWAIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // ()	

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216	D-WP(C)/32935/2025	AKHILA KUMAR SAMAL VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS STATE OF ODISHA	// 0 //	
217	D-WP(C)/32936/2025	SRIKANTA MAHAPATRA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/32940/2025	BALAMAT BHOI VS STATE OF ODISHA	DHANANJAYA MUND VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/32941/2025	SANKAR NAG VS STATE OF ODISHA	DHANANJAYA MUND VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/32942/2025	RANJAN KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS STATE OF ODISHA	// 0 //	AOD20240000242C202500176
221	D-WP(C)/32943/2025	CHHABILAL DANDASENA VS STATE OF ODISHA	DHANANJAYA MUND VS STATE OF ODISHA	// 0 //	
222	D-WP(C)/32944/2025	HARERAM HATI VS STATE OF ODISHA	DHANANJAYA MUND VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/32947/2025	RAMA CHANDRA BEHERA VS STATE OF ODISHA	PRABHASH RANJAN ROUSTRAY VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/32949/2025	NALCO REGIONAL TRUCK OWNER WELFARE ASSOCIATION VS STATE OF ODISHA	CHANDAN KISHNA MOHANTY VS STATE OF ODISHA	// 0 //	
225	D-WP(C)/32952/2025	LANKESWARI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/32953/2025	AKSHAYA KUMAR MUDULI VS STATE OF ODISHA	GOPAL PRASAD JENA VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/32955/2025	SUNITA MAJHI	PIYUSH PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/32957/2025	JYOTISH BAG	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/32958/2025	SIBASISH DASH	PIYUSH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/32959/2025	DR.RABINARAYAN PANDA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/32961/2025	SANJAY KUMAR PARICHHA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/32962/2025	B.CHIRANJIBI LU	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, JOBRA, CUTTACK		//	
233	D-WP(C)/32963/2025	BALARAM BEHERA	RAJIB RATH	//	
		VS	VS	0	
		CHAIRPERSON, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA		//	
234	D-WP(C)/32964/2025	BHARATI PANDA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/32965/2025	APPAYA KULESIKA	CHITTA RANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/32966/2025	TANUSHREE LENKA	PIYUSH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/32967/2025	HARA GOURI WOMEN SELF HELP GROUP (WSHG), MEMBLESK, DANKA, PATRA	MR. BHASKAR KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
238	D-WP(C)/32968/2025	ARJUNA PRADHAN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

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239	D-WP(C)/32969/2025	STATE OF ODISHA PRATIMA SENAPATI VS	SUDHIR KUMAR MALLICK VS	// // 0	
240	D-WP(C)/32970/2025	SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, JOBRA, CUTTACK, SACHITA RANI PADHY VS	PIYUSH PANDA VS	// // 0	
241	D-WP(C)/32971/2025	STATE OF ODISHA JAGANNATH PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
242	D-WP(C)/32973/2025	STATE OF ORISSA SUBRAT ACHARI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
243	D-WP(C)/32974/2025	STATE OF ODISHA GAGAN SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
244	D-WP(C)/32976/2025	STATE OF ODISHA DILLIP KUMAR SAHOO VS	PRAFULLA CHANDRA ACHARYA VS	// // 0	
245	D-WP(C)/32977/2025	STATE OF ODISHA M/S. DOLKAFIN ENTERPRISES, BALIKUDA, CUTTACK VS	BEBI PRASAD SAHU VS	// // 0	
246	D-WP(C)/32979/2025	STATE OF ORISSA MURALI NAIK VS	AMIT PRASAD BOSE VS	// // 0	
247	D-WP(C)/32983/2025	STATE OF ODISHA SUPRAVA DAS VS	PRAFULLA CHANDRA ACHARYA VS	// // 0	
248	D-WP(C)/32985/2025	STATE OF ODISHA ARATI SAMAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
249	D-WP(C)/32986/2025	STATE OF ODISHA SUKANTI MALLICK VS STATE OF ODISHA	SK. ZAFARULLA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/32987/2025	M/S. DOLKAFIN ENTERPRISES, BALIKUDA, CUTTACK VS STATE OF ORISSA	BEBI PRASAD SAHU VS	// 0 //	
251	D-WP(C)/32989/2025	DINGAR GOUD VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
252	D-WP(C)/32991/2025	MOHAN CHANDRA MOHAKUD VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
253	D-WP(C)/32993/2025	PRADIP KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
254	D-WP(C)/32994/2025	RAIBARI PRADHAN VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
255	D-WP(C)/32998/2025	M/S. BLACKBURN FUELS PVT. LTD., HYDERABAD VS NATIONAL ALUMINIUM COMPANY LTD., BBSR	SWAYAMJIT ROUT VS	// 0 //	
256	D-WP(C)/32999/2025	BIDYADHAR PRAHARAJ VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
257	D-WP(C)/33000/2025	MANORANJAN SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //	
258	D-WP(C)/33001/2025	SANTANU KUMAR HOTA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
259	D-WP(C)/33003/2025	ASISH KUMAR ROUL VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //	
260	D-WPCRL/25004/2025	KAMALAKANTA JENA VS STATE OF ODISHA	HITENDRA NATH RATH VS	//0 0 //	
261	D-ABLAPL/24890/2025	SAYED SAMIM AKHTAR	RAJENDRA NARAYAN ROUT	KENDRAPARA /36 /2025	AOR20220001558C202500164

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FILING REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/24891/2025	YOGESH PRADHAN @ JOGESH CHANDRA PRADHAN	RAKESH SHARMA	BELPAHAR /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/24892/2025	RAJEEV KUMAR @ RAJIV RANJAN KUMAR	RAKESH SHARMA	LAKHANPUR /140 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/24893/2025	SUKANTA SAHU @ SUKANTA KUMAR PRADHAN	RAKESH SHARMA	LAKHANPUR /140 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/24894/2025	SUKANTA SAHU @ SUKANTA KUMAR PRADHAN	RAKESH SHARMA	LAKHANPUR /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/24895/2025	RAJEEV KUMAR @ RAJIV RANJAN KUMAR	RAKESH SHARMA	BELPAHAR /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/24896/2025	SUKANTA SAHU @ SUKANTA KUMAR PRADHAN	RAKESH SHARMA	BELPAHAR /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/24897/2025	YOGESH PRADHAN @ JOGESH CHANDRA PRADHAN	RAKESH SHARMA	LAKHANPUR /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/24899/2025	RAJIV RANJAN KUMAR @ RAJEEV KUMAR	RAKESH SHARMA	LAKHANPUR /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/24905/2025	SUSIL KUMAR SAHOO	SAROJ RANJAN SUBUDHI	KANIHA /276 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/24911/2025	ARATI MAHALI	BIRAJA PRASANNA DAS	KUDANAGARI /215 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/24913/2025	ANANDA PARIDA	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /295 /2025	
		VS	VS	()	

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FILING REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/24914/2025	STATE OF ODISHA MINATI BEHERA VS	JAYANTA KUMAR MAJHI VS	// //0 ()	
274	D-ABLAPL/24915/2025	STATE OF ODISHA SK. RIAJUDIN @ SK. RIYA @ SK. RAYA VS	SANDEEP RAJ PANDA VS	// KEONJHAR SADAR /415 /2025 ()	
275	D-ABLAPL/24922/2025	STATE OF ODISHA ANJAN DAS VS	MANOJ KUMAR NAYAK VS	// BALIAPAL /161 /2025 ()	AOR20230000420C202500010
276	D-ABLAPL/24923/2025	STATE OF ODISHA NILAKANTHA MOHAPATRA @ MAHAPATRA VS	AMLAN SHAKTI PAUL VS	// NACHUNI /206 /2025 ()	
277	D-ABLAPL/24924/2025	STATE OF ODISHA SUBASH CHANDRA SUBUDHI VS	KABIRAJ PRADHAN VS	// INFOCITY PS /285 /2025 ()	
278	D-ABLAPL/24926/2025	STATE OF ODISHA LIPUN @ LIPAKA JENA VS	JAYANTA KUMAR MAJHI VS	// BASTA /274 /2025 ()	
279	D-ABLAPL/24927/2025	STATE OF ODISHA DHIRENDRA KUMAR NATH VS	DEBI PRASAD MISHRA VS	// GONDIA /284 /2025 ()	AOD20240000656C202500027
280	D-ABLAPL/24928/2025 ABLAPL/9680/2025	STATE OF ODISHA JITENDRA KUMAR BISWAL VS	DIPTI RANJAN MOHAPATRA VS	// BALUGAON P.S. /235 /2025 ()	
281	D-ABLAPL/24929/2025	STATE OF ODISHA RAKESH MALLICK VS	SOUBHAGYA KUMAR DASH VS	// RAMACHANDRAPUR /237 /2025 ()	AOR20220001631C202500217
282	D-ABLAPL/24931/2025	STATE OF ODISHA DEEPAK KUMAR JENA VS	ARUN KUMAR BEHERA VS	// KAMARDA /132 /2025 ()	AOR20220003422C202500090
283	D-ABLAPL/24933/2025	STATE OF ODISHA VIRENDRA KUMAR SINGH VS	RAKESH SHARMA VS	// BELPAHAR /152 /2025 ()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/24935/2025 ABLAPL/9692/2025	AVIJIT KUMAR PRUSTY VS STATE OF ODISHA	ANURAG PATI VS	CHANDRASEKHARPUR /460 /2025 () //	
285	D-ABLAPL/24936/2025	KANANBALA KAR VS STATE OF ODISHA	EKTA AGARWAL VS	BETNOTI /263 /2025 () //	
286	D-ABLAPL/24939/2025	PRABIN KUMAR BOHIDAR VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /484 /2025 () //	AOR20220004226C202500017
287	D-ABLAPL/24940/2025	SURENDRA MALLICK @ SURENDRA MALIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	DIGAPAHANDI /259 /2025 () //	
288	D-ABLAPL/24941/2025	DEBARAJ PADHI VS STATE OF ODISHA	RAJJEET ROY VS	KEONJHAR TOWN /358 /2017 () //	AOR20220001462C202500101
289	D-ABLAPL/24944/2025	PRANGYA PRIYADARSHINI MAHAL @ PRIYADARSHINI VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	KHANDAGIRI P.S. /546 /2025 () //	
290	D-ABLAPL/24950/2025	SATYA BRATA BABU @ SATYANARAYAN SENAPATI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	DHAULI PS /147 /2025 () //	
291	D-ABLAPL/24951/2025	MD. SAMIR @ KAFIL AHAMAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /261 /2025 () //	
292	D-ABLAPL/24952/2025	GHANASHYAM BEHERA @ MUNA BEHERA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	JAGATPUR /497 /2025 () //	AOD20240000603C202500022
293	D-ABLAPL/24959/2025	RANJIT BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /348 /2025 () //	
294	D-ABLAPL/24960/2025	SACHIDANANDA MALLIK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BOLANGIR TOWN /503 /2025 () //	
295	D-ABLAPL/24962/2025	DAYASAGAR MALLIK @ DHANANJAYA @ DILU	SHIBANI SHANKAR PRADHAN	BOLANGIR TOWN /503 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/24964/2025	ROHIT BEHERA @ ROHIT KUMAR BEHERA	SASANKA SEKHAR PAIKRAY	KAKATAPUR /195 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/24966/2025	BULU MOHANTY	DEEPAK KU SAHOO	MARSHAGHAI /232 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/24968/2025	KHAGESWAR MALLIK	DEEPAK KU SAHOO	KENDRAPARA SADAR /378 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/24969/2025	PITA MOHANTY @ PITAMBAR SINGH	MANORANJAN DAS	JATNI P.S. /331 /2025	AOR20220000053C202500088
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/24975/2025	KAILASH KAMPA	AMULYA RATNA PANDA	PHULBANI TOWN /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/24977/2025	AKASH @AKASHA SWAIN	RAKESH BEHERA	GONDIA /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/24979/2025	DAMAYANTI ROUT	SRIKANTA MAHUNTA	JAGATSINGPUR /574 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/24984/2025	ANKIT BAHINIPATI	SUDHANSU PRASAD MAHAPATRA	KUMBHARAPARA /369 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/24987/2025	SURYAKANTA MAHAPATRA @ SURYAKANTA MOHAPATRA	PARAJITA KISHORE PANDA	PARJANG /355 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/24992/2025	PINU @ PRABHANJAN MOHAPATRA	RAKESH BEHERA	PARJANG /355 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/24996/2025	SASWAT ROUT	HEMANT KU. TRIPATHY	MANIABANDHA /79 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/24997/2025	STATE OF ODISHA NALINI PRABHA PATTANAİK VS	RAGHUNATH DASMOHAPATRA VS	// BHUBANESWAR VIGILANCE /25 /2015 ()	
308	D-ABLAPL/25001/2025	STATE OF ODISHA(VIG.) SWATI @ SMRUTIRANJAN SAMAL VS	NABA KISHORE GURU VS	// RASOL /19 /2025 ()	AOR20220000367C202500034
309	D-ABLAPL/25005/2025	STATE OF ODISHA SMITH DUTTA ACHARYA VS	SUBHRAJIT SAHOO VS	// CUTTACK SADAR /450 /2025 ()	
310	D-ABLAPL/25009/2025	STATE OF ODISHA MADHUSMITA SUTAR VS	MANAS KUMAR CHAND VS	// NIKIRAI /288 /2025 ()	
311	D-ABLAPL/25010/2025	STATE OF ODISHA CHANDAN MISHRA VS	SUBHASISH SATAPATHY VS	// BHARATPUR PS /418 /2025 ()	
312	D-ABLAPL/25022/2025	STATE OF ODISHA TUBULA @ TUBULU @ NAGEN @ NAGEN KUMAR SANKO FARULLA VS	SANKO FARULLA VS	// SORO /594 /2025 ()	
313	D-ABLAPL/25023/2025	STATE OF ODISHA AMULYA JENA VS	SAMBIT RATH VS	// NACHUNI /224 /2025 ()	
314	D-ABLAPL/25024/2025	STATE OF ODISHA TUBULA @ TUBULU @ NAGEN @ NAGEN KUMAR SANKO FARULLA VS STATE OF ODISHA	SANKO FARULLA VS	// SORO /595 /2025 () //	

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MISC CASES FILED on :14/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/21517/2025 CRLMA/ /	KUNA DAS MP	GOUTAM CHARAN ROUT	33/2025
2	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	108/2025
3	D-LAA/127/2018 LAA/127/2018	UNION OF INDIA MP	M/S.SATYA SINDHU KASHYAP	159/2025
4	D-LAA/127/2018 LAA/127/2018	UNION OF INDIA MP	M/S.SATYA SINDHU KASHYAP	160/2025
5	D-LAA/127/2018 LAA/127/2018	UNION OF INDIA MP	M/S.SATYA SINDHU KASHYAP	161/2025
6	D-LAA/44/2015 LAA/44/2015	BELAL NAIK MP		162/2025
7	D-CRLMP/24961/2025 CRLMP/ /	SARBESWAR MISHRA MP	BITAS KUMAR SWAIN	188/2025
8	D-JCRLA/18065/2025 JCRLA/94/2025	SUDHAKAR PRADHAN MP	Sasmita Nanda	193/2025
9	D-JCRLA/18065/2025 JCRLA/94/2025	SUDHAKAR PRADHAN MP	ADV.	194/2025
10	D-TRP(C)/32960/2025 TRP(C)/ /	ITISHREE NAYAK MP	SAMBEET PATTANAYAK	287/2025
11	D-CONTC/23600/2025 CONTC/2647/2025	SHREE BALAJI ENGICONS PVT.LTD. MP	SUVENDU KUMAR SETHI	294/2025
12	D-RVWPET/32862/2025 RVWPET/ /	AJAYA KUMAR PARIDA MP	SIDHARTHA SWAIN	316/2025
13	D-RVWPET/32851/2025 RVWPET/ /	SAMIR KUNDU MP	ADV	317/2025
14	D-RVWPET/32868/2025 RVWPET/ /	LINGARAJ SAHOO MP	SIDHARTHA SWAIN	318/2025
15	D-RVWPET/32901/2025 RVWPET/ /	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA(SR. PANEL COUNSEL)	319/2025
16	D-RPFAM/104/2020 RPFAM/104/2020	KRUSHNA CHANDRA DALEI MP	GOPAL KRUSHNA MOHANTY	360/2025
17	D-RPFAM/43/2022 RPFAM/43/2022	SUDHIR @ SUDHIR KUMAR THAKUR MP	JULU KHANSAMA	361/2025
18	D-CMAPL/30930/2025 CMAPL/ /	ZAYED HUSSAIN MP	RAMAKANTA NAYAK	424/2025
19	D-CMAPL/30862/2025 CMAPL/ /	RITESH BERA MP	RAMAKANTA SARANGI	425/2025
20	D-CMAPL/32937/2025 CMAPL/ /	DEBADATTA PANDA MP	ADV.	426/2025
21	D-MATA/39037/2024 MATA/341/2024	MADHURI GANTHA @ BIDIKA MP	ARUN KUMAR MISHRA	441/2025
22	D-MATA/32978/2025 MATA/ /	PRIYANKA PATRA MP	ASHUTOSH MOHANTA	442/2025
23	D-MATA/32980/2025 MATA/ /	MALESWARI BIDIKA MP	TUKUNA KUMAR MISHRA	443/2025
24	D-FAO/193/2022 FAO/193/2022	LAXMIPRIYA NAYAK MP	DHANANJAYA MUND	750/2025
25	D-FAO/32855/2025 FAO/ /	MANAGER CUM OFFICER IN CHARGE, NATIONAL TASK FORCE, CUTTACK MP	PROSANT KUMAR MOHANTY	751/2025
26	D-FAO/582/2020	ANTARYAMI PRADHAN	SATYABRATA MOHANTY	

	FAO/582/2020	MP		752/2025
27	D-FAO/583/2020	RANJAN KU.SAHU	SATYABRATA MOHANTY	
	FAO/583/2020	MP		753/2025
28	D-FAO/32897/2025	M/S. MANAGING DIRECTOR/CEO, JAGATS	MOHAN RATH	
	FAO/ /	MP		754/2025
29	D-FAO/32897/2025	M/S. MANAGING DIRECTOR/CEO, JAGATS	MOHAN RATH	
	FAO/ /	MP		755/2025
30	D-FAO/32951/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD	SRIMBALA PATI	
	FAO/ /	MP		756/2025
31	D-CRLREV/24930/2025	PRADEEP BEHERA @ PRADIP BEHERA	SOUBHAGYA KUMAR DASH	
	CRLREV/ /	MP		815/2025
32	D-CRLREV/24930/2025	PRADEEP BEHERA @ PRADIP BEHERA	SOUBHAGYA KUMAR DASH	
	CRLREV/ /	MP		816/2025
33	D-CRLREV/24971/2025	AJIT KUMAR DAS	MANOJ KUMAR PATI	
	CRLREV/533/2025	MP		816/2025
34	D-CRLREV/24971/2025	AJIT KUMAR DAS	MANOJ KUMAR PATI	
	CRLREV/533/2025	MP		817/2025
35	D-CRLREV/25016/2025	MINAKUMARI MALLICK	DURGA PRASAD PRADHAN	
	CRLREV/ /	MP		818/2025
36	D-CRLREV/25016/2025	MINAKUMARI MALLICK	DURGA PRASAD PRADHAN	
	CRLREV/ /	MP		819/2025
37	D-BLAPL/13400/2025	SUBRAT KUMAR BAGH		
	BLAPL/4814/2025	MP		862/2025
38	D-BLAPL/4516/2025	NAKUL KHARSEL @ NIRMAL		
	BLAPL/1700/2025	MP		863/2025
39	D-RSA/579/2023	KANCHAN BHOI	DEBENDRA KUMAR SAHOO 1	
	RSA/579/2023	MP		1141/2025
40	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1142/2025
41	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1143/2025
42	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1144/2025
43	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1145/2025
44	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1146/2025
45	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1147/2025
46	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1148/2025
47	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1149/2025
48	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1150/2025
49	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1151/2025
50	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1152/2025
51	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1153/2025
52	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1154/2025
53	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1155/2025
54	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1156/2025
55	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1157/2025
56	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1158/2025
57	D-RSA/384/2010	HARIHAR SAHOO	M/S. H.K.RATSINGH	
	RSA/384/2010	MP		1159/2025

58	D-RSA/384/2010 RSA/384/2010	HARIHAR SAHOO MP	M/S. H.K.RATSINGH	1160/2025
59	D-RSA/30698/2025 RSA/ /	AEM CHILDREN HOME PAIKMAL MP	JAGABANDHU SAHU	1161/2025
60	D-RSA/32906/2025 RSA/ /	PRADIPTA MOHANTY @ PRADIPTA KUMAR MOHANTY MP	PRADIPTA MOHANTY	1162/2025
61	D-RSA/326/2003 RSA/326/2003	AMULYA KARMEE MP	M/S.R.K.MOHAPATRA	1163/2025
62	D-RSA/326/2003 RSA/326/2003	AMULYA KARMEE MP	M/S.R.K.MOHAPATRA	1164/2025
63	D-RSA/326/2003 RSA/326/2003	AMULYA KARMEE MP	M/S.R.K.MOHAPATRA	1165/2025
64	D-RSA/57/2003 RSA/57/2003	JAYASINGH SA MP	AMIT PRASAD BOSE	1166/2025
65	D-RSA/57/2003 RSA/57/2003	JAYASINGH SA MP	M/S. B.PUJARI	1167/2025
66	D-CMP/32900/2025 CMP/ /	BIJAYA KUMAR SAHOO MP	MANOJ PANIGRAHI	1276/2025
67	D-CMP/32996/2025 CMP/ /	SATYABATI PRADHAN MP	JAGAJIBAN PRADHAN	1277/2025
68	D-ABLAPL/9201/2025 ABLAPL/3568/2025	SK. NAIM @ SK. NAIN MP		1511/2025
69	D-ABLAPL/26493/2024 ABLAPL/9681/2024	SUDHANSU @ SUBHRANSU SEKHAR MOHAPATRA MP		1512/2025
70	D-ABLAPL/12024/2025 ABLAPL/4631/2025	DILIP BAG MP		1513/2025
71	D-ABLAPL/36100/2024 ABLAPL/13719/2024	ADIKANDA DUTTA MP		1514/2025
72	D-ABLAPL/16367/2025 ABLAPL/6442/2025	NARAYAN DHADA MP		1515/2025
73	D-ABLAPL/35485/2024 ABLAPL/13525/2024	SUBODH KUMAR PRADHAN MP	BIREN SANKAR TRIPATHY	1516/2025
74	D-ABLAPL/16083/2025 ABLAPL/6336/2025	SHATRUGHAN SAHU MP		1517/2025
75	D-ABLAPL/21001/2024 ABLAPL/7460/2024	JUGAL KISHORE SAHOO MP		1518/2025
76	D-ABLAPL/19083/2024 ABLAPL/6760/2024	JUGAL KISHORE SAHOO MP		1519/2025
77	D-ABLAPL/7878/2018 ABLAPL/7878/2018	BARSHA BEHERA MP	SUDHANSU PRASAD MAHAPATRA	1520/2025
78	D-ABLAPL/24352/2025 ABLAPL/ /	KALIA @ MANAS PARIDA MP	JAYADEBA BEHERA	1521/2025
79	D-MACA/31930/2025 MACA/ /	ERMA KONDA MP	JEEVANJYOTI MOHANTY	2084/2025
80	D-MACA/31930/2025 MACA/ /	ERMA KONDA MP	JEEVANJYOTI MOHANTY	2085/2025
81	D-MACA/32882/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK MP		2086/2025
82	D-MACA/32882/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK MP		2087/2025
83	D-MACA/32884/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK MP		2088/2025
84	D-MACA/32884/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK MP		2089/2025
85	D-MACA/32946/2025 MACA/ /	M/S. ROYAL SUNDARAM GENERAL INSURANCE CO. LTD.,KHURDA MP	ANAND KISHAN	2090/2025
86	D-MACA/32954/2025 MACA/ /	MANAGER, LEGAL CLAIMS, SHRIRAM GENERAL INSURANCE CO. LTD.,KHURDA MP		2091/2025
87	D-MACA/25020/2024 MACA/567/2024	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. MP		2092/2025
88	D-MACA/29288/2025 MACA/ /	SASMITA BEHERA MP	RUPESH KUMAR MOHANTY	2093/2025
89	D-MACA/29283/2025	RATAN KUMAR PATWARI	DEBASISH PATNAIK	

	MACA/ /	MP		2094/2025
90	D-MACA/29283/2025	RATAN KUMAR PATWARI	DEBASISH PATNAIK	
	MACA/ /	MP		2095/2025
91	D-CRLMC/24909/2025	ARCHANA SWAIN	KABIRAJ PRADHAN	
	CRLMC/ /	MP		2255/2025
92	D-CRLMC/18408/2025	BANTY SINGH @ FATE SINGH		
	CRLMC/2246/2025	MP		2256/2025
93	D-CRLMC/24932/2025	SUJAN BEHERA	RAJENDRA KUMAR PRADHAN	
	CRLMC/ /	MP		2257/2025
94	D-CRLMC/19669/2025	SUMANTA KUMAR NAYAK		
	CRLMC/2424/2025	MP		2258/2025
95	D-CRLMC/24945/2025	AMIT KU SHAH	GOUTAM KUMAR ACHARYA	
	CRLMC/ /	MP		2259/2025
96	D-CRLMC/24947/2025	JEEBAN MOHAN NAYAK	ASMIYA RANJAN MAJHI	
	CRLMC/ /	MP		2260/2025
97	D-CRLMC/24955/2025	UMESH CHANDRA SENAPATI	PURNA CHANDRA DAS	
	CRLMC/ /	MP		2261/2025
98	D-CRLMC/24980/2025	HRUDAYA RANJAN BEHERA	PARSURAM PANDA	
	CRLMC/ /	MP		2262/2025
99	D-CRLA/359/2023	KRUSHNA CHANDRA SAHU	NIRANJAN LENKA	
	CRLA/359/2023	MP		2263/2025
100	D-CRLMC/24988/2025	BALIA @ DEBASIS MAJHI	AKSHAYA KUMAR JENA	
	CRLMC/ /	MP		2263/2025
101	D-CRLA/752/2023	BITU@SANTOSH KUMAR BHOL	RAMANI KANTA PATTANAIAK	
	CRLA/752/2023	MP		2264/2025
102	D-CRLMC/23223/2025	SUBODHA KUMAR MOHANTY @ SUBODHA CHANDRA MOHANTY		
	CRLMC/2966/2025	MP		2264/2025
103	D-CRLMC/25011/2025	AMULYA KUMAR NANDA	DEEPAK RANJAN PARIDA	
	CRLMC/ /	MP		2265/2025
104	D-CRLA/752/2023	BITU@SANTOSH KUMAR BHOL	RAMANI KANTA PATTANAIAK	
	CRLA/752/2023	MP		2265/2025
105	D-CRLMC/24109/2025	CHITTARANJAN BISWAL	SANJIB KUMAR BHANJADEO	
	CRLMC/ /	MP		2266/2025
106	D-CRLA/24901/2025	SK. SIKANDAR	SUNIL KUMAR PANDA	
	CRLA/ /	MP		2266/2025
107	D-CRLMC/25018/2025	NILAMANI JENA	RAMA CHANDRA JENA	
	CRLMC/ /	MP		2267/2025
108	D-CRLA/24901/2025	SK. SIKANDAR	SUNIL KUMAR PANDA	
	CRLA/ /	MP		2267/2025
109	D-CRLA/24910/2025	MADAN MOHAN SAMANTARAY	TEJASMITA MOHAPATRA	
	CRLA/972/2025	MP		2268/2025
110	D-CRLMC/25031/2025	MEGHANAD NAIK	GOURI MOHAN RATH	
	CRLMC/ /	MP		2268/2025
111	D-CRLA/24910/2025	MADAN MOHAN SAMANTARAY	TEJASMITA MOHAPATRA	
	CRLA/972/2025	MP		2269/2025
112	D-CRLA/24910/2025	MADAN MOHAN SAMANTARAY	TEJASMITA MOHAPATRA	
	CRLA/972/2025	MP		2270/2025
113	D-CRLA/24910/2025	MADAN MOHAN SAMANTARAY	TEJASMITA MOHAPATRA	
	CRLA/972/2025	MP		2271/2025
114	D-CRLA/24925/2025	JAGAT JUED @ DAMBUDA	DEBABRATA DASH	
	CRLA/ /	MP		2272/2025
115	D-CRLA/24925/2025	JAGAT JUED @ DAMBUDA	DEBABRATA DASH	
	CRLA/ /	MP		2273/2025
116	D-CRLA/24925/2025	JAGAT JUED @ DAMBUDA	DEBABRATA DASH	
	CRLA/ /	MP		2274/2025
117	D-CRLA/24934/2025	DAKTAR @ MAKARA MURMU	ANSHUMAN PANDA	
	CRLA/ /	MP		2275/2025
118	D-CRLA/24934/2025	DAKTAR @ MAKARA MURMU	ANSHUMAN PANDA	
	CRLA/ /	MP		2276/2025
119	D-CRLA/24934/2025	DAKTAR @ MAKARA MURMU	ANSHUMAN PANDA	
	CRLA/ /	MP		2277/2025
120	D-CRLA/1041/2022	SALIM KHAN	BHARAT BHUSAN ROURAY	
	CRLA/1041/2022	MP		2278/2025

121	D-CRLA/24999/2025 CRLA/ /	SUMIT @ DEV KUMAR ACHARYA MP	DHANANJAYA MUND	2279/2025
122	D-CRLA/25008/2025 CRLA/ /	PURNA CHANDRA DASH MP	SANTOSH KUMAR MAHANTY	2280/2025
123	D-CRLA/25008/2025 CRLA/ /	PURNA CHANDRA DASH MP	SANTOSH KUMAR MAHANTY	2281/2025
124	D-WA/19068/2025 WA/ /	SUBHARASMI BEURA MP	AMIYA KUMAR MOHANTY (A)	3634/2025
125	D-WA/32891/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	3635/2025
126	D-WA/32891/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	3636/2025
127	D-WA/32899/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3637/2025
128	D-WA/32899/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3638/2025
129	D-WA/32899/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3639/2025
130	D-WA/31675/2025 WA/ /	AKSHAYA KUMAR DAS MP	MANOJA KUMAR KHUNTIA	3640/2025
131	D-WA/32939/2025 WA/ /	NAPANGA PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY MP	PERATKESORIKHUNTLAJAGATSINGHPUR	3641/2025
132	D-WA/32939/2025 WA/ /	NAPANGA PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY MP	PERATKESORIKHUNTLAJAGATSINGHPUR	3642/2025
133	D-WA/32956/2025 WA/ /	BOLLEDDU SUMANTHA KUMAR MP	KALI PRASANNA MISHRA	3643/2025
134	D-WP(C)/32836/2025 WP(C)/ /	SRI GOMANDIR GOSHALA, SUNDERGARHANUPAM RATH MP		13769/2025
135	D-WP(C)/32836/2025 WP(C)/ /	SRI GOMANDIR GOSHALA, SUNDERGARHANUPAM RATH MP		13770/2025
136	D-WP(C)/32838/2025 WP(C)/ /	PRAKASH JENA @ PRAKASH CHANDRA JENA MP	JEMESH TRIPATHY	13771/2025
137	D-WP(C)/32839/2025 WP(C)/ /	DR. TRAILOKYA CHANDRA MOHANTA MP	MANOJA KUMAR KHUNTIA	13772/2025
138	D-WP(C)/32837/2025 WP(C)/22844/2025	SANTANU KUMAR SAHU MP	BHARAT JALLI	13773/2025
139	D-WP(C)/26264/2024 WP(C)/15285/2024	SANTOSH KUMAR SAHOO MP	AMITAV TRIPATHY	13774/2025
140	D-WP(C)/32841/2025 WP(C)/22815/2025	PRIYABRATA PATNAIK MP	PRABIN DAS	13775/2025
141	D-WP(C)/32842/2025 WP(C)/22849/2025	MEENAKSHI HOTA MP	PRANAB RANJAN CHHATOI	13777/2025
142	D-WP(C)/12265/2025 WP(C)/8739/2025	DILLEEP KUMAR BEHERA MP	BRAJA KISHOR PANDA	13778/2025
143	D-WP(C)/12265/2025 WP(C)/8739/2025	DILLEEP KUMAR BEHERA MP	LAXMIKANTA MOHANTY	13779/2025
144	D-WP(C)/32845/2025 WP(C)/ /	DILESWAR BHUE MP	BIPIN KUMAR NAYAK	13780/2025
145	D-WP(C)/19766/2020 WP(C)/19766/2020	HARISH CHANDRA MOHARANA MP	NILA MADHAB PRAHARAJ	13781/2025
146	D-WP(C)/30914/2025 WP(C)/22113/2025	ANAM CHANDRA SAMANTRAY MP	NIRA SUNDAR PANDA	13782/2025
147	D-WP(C)/30915/2025 WP(C)/21748/2025	BAPUJI ROUT MP	NIRA SUNDAR PANDA	13783/2025
148	D-WP(C)/32848/2025 WP(C)/ /	TANKADHAR NANDA MP	AMIT PRASAD BOSE	13784/2025
149	D-WP(C)/28332/2025 WP(C)/19884/2025	DEBASISH NAYAK MP	BISWABIHARI MOHANTY	13785/2025
150	D-WP(C)/27853/2025 WP(C)/19512/2025	MANASI DAS MP	BISWABIHARI MOHANTY	13786/2025
151	D-WP(C)/27881/2025 WP(C)/19487/2025	MRUTUNJAY PANDA MP	BISWABIHARI MOHANTY	13787/2025
152	D-WP(C)/24174/2025	SUDEEP PATNAIK	SUVASHISH PATNAIK	

	WP(C)/16869/2025	MP		13788/2025
153	D-WP(C)/32853/2025 WP(C)/22867/2025	JITENDRA KUMAR PARIDA MP	UMESH CHANDRA MOHANTY	13789/2025
154	D-WP(C)/22744/2023 WP(C)/22744/2023	SURENDRA SETHI MP	MANAS RANJAN BAUG	13790/2025
155	D-WP(C)/18885/2017 WP(C)/18885/2017	PRATAP CH.MALLIK MP	M/S.D PRADHAN,G BEHERA,M/S. B PUJARI,B.K. NAYAK,P.A PANDA	13791/2025
156	D-WP(C)/32875/2025 WP(C)/ /	AKSHAYA SAMAL MP	SUBHENDU KUMAR DAS	13792/2025
157	D-WP(C)/32877/2025 WP(C)/ /	KHAGESWAR SAHOO MP	ASHIS KUMAR MISHRA	13793/2025
158	D-WP(C)/32881/2025 WP(C)/ /	KARNA PRADHAN MP	JAYANANDA JENA	13794/2025
159	D-WP(C)/32892/2025 WP(C)/ /	PANCHANAN BHUYAN MP	PRASANNA KUMAR RATH	13795/2025
160	D-WP(C)/32896/2025 WP(C)/ /	MATHURA BAG MP	BIVUDATTA CHALAN	13796/2025
161	D-WP(C)/32898/2025 WP(C)/ /	MAA TARINI POULTRIES PVT.LTD., GANJAMPUR MP	ANUBASISH SAMAL	13797/2025
162	D-WP(C)/48535/2024 WP(C)/29447/2024	SUJAY KUMAR DAS MP	SUSANTA KUMAR BARAL	13798/2025
163	D-WP(C)/48535/2024 WP(C)/29447/2024	SUJAY KUMAR DAS MP	MR. SUBIR PALIT(SR.ADV.), PRATIK DASH	13799/2025
164	D-WP(C)/26437/2025 WP(C)/18264/2025	BHILAI ENGINEERING CORPORATION LIMITED MP	DEBULESH BARIK	13800/2025
165	D-WP(C)/32905/2025 WP(C)/ /	UNION OF INDIA MP	RAKESH BEHERA	13801/2025
166	D-WP(C)/19150/2025 WP(C)/13778/2025	DR. ARABINDA PANDA MP	SUBHADUTTA ROUSTRAY	13802/2025
167	D-WP(C)/5875/2008 WP(C)/5875/2008	UMAMANI NAYAK MP		13803/2025
168	D-WP(C)/32909/2025 WP(C)/ /	SISIR KUMAR SAHOO MP	PURNA CHANDRA DAS	13804/2025
169	D-WP(C)/32911/2025 WP(C)/ /	ADHIR KUMAR TARAI MP	RAMA CHANDRA JENA	13805/2025
170	D-WP(C)/32918/2025 WP(C)/ /	BAPINA BARIK MP	PRONOY MOHANTY	13806/2025
171	D-WP(C)/32916/2025 WP(C)/ /	AKHIL KUMAR DAS MP	PRASANTA KUMAR SATAPATHY	13807/2025
172	D-WP(C)/30020/2025 WP(C)/21060/2025	LAXMIDHAR SATAPATHY MP	DR. BINODA KUMAR MISHRA	13808/2025
173	D-WP(C)/32921/2025 WP(C)/ /	NAMITA BASTIA MP	PRASANTA KUMAR SATAPATHY	13809/2025
174	D-WP(C)/32922/2025 WP(C)/ /	MANJULATA BEHERA @ MANJUBALA BEHERA MP	LAXMIKANTA DWIBEDI	13810/2025
175	D-WP(C)/32927/2025 WP(C)/ /	SANKAR DAS MP	DHARMENDRA SETHY	13811/2025
176	D-WP(C)/19761/2025 WP(C)/13496/2025	M/S GHANASHYAM MISRA AND SONS (P) LTD MP	ANJIT PATTNAIK	13812/2025
177	D-WP(C)/32929/2025 WP(C)/ /	ITEESHREE ROUT MP	LAXMIKANTA MOHANTY	13813/2025
178	D-WP(C)/32930/2025 WP(C)/ /	M/S YOUNGAMAYA EXPLOSIVES, KHURDABHABANI MP	SHANKAR DASPARIDA	13814/2025
179	D-WP(C)/32908/2025 WP(C)/ /	M/S SAIRAM TRADES, GANJAMPUR MP	BHAMANI SHANKAR DAS PARIDA	13815/2025
180	D-WP(C)/32934/2025 WP(C)/ /	ITEESHREE SWAIN MP	LAXMIKANTA MOHANTY	13816/2025
181	D-WP(C)/32942/2025 WP(C)/ /	RANJAN KUMAR SAHU MP	SANTOSH KUMAR MAHANTY	13817/2025
182	D-WP(C)/32955/2025 WP(C)/ /	SUNITA MAJHI MP	PIYUSH PANDA	13818/2025
183	D-WP(C)/24919/2025 WP(C)/17182/2025	SMRUTI RANJAN ROUT MP	MANMAYA KUMAR DASH	13819/2025

184	D-WP(C)/29138/2025 WP(C)/20474/2025	DHIRENDRA PAL MP	PRAVASH CHANDRA JENA	13820/2025
185	D-WP(C)/32958/2025 WP(C)/ /	SIBASISH DASH MP	PIYUSH PANDA	13821/2025
186	D-WP(C)/32963/2025 WP(C)/ /	BALARAM BEHERA MP	RAJIB RATH	13822/2025
187	D-WP(C)/31055/2025 WP(C)/22570/2025	ANADI CHARAN BEHERA MP	SOUMYA MISHRA	13823/2025
188	D-WP(C)/32966/2025 WP(C)/ /	TANUSHREE LENKA MP	PIYUSH PANDA	13824/2025
189	D-WP(C)/41746/2021 WP(C)/41746/2021	BANABASH SAHU MP	AMIT PRASAD BOSE	13825/2025
190	D-WP(C)/32970/2025 WP(C)/ /	SACHITA RANI PADHY MP	PIYUSH PANDA	13826/2025
191	D-WP(C)/32976/2025 WP(C)/ /	DILLIP KUMAR SAHOO MP	PRAFULLA CHANDRA ACHARYA	13827/2025
192	D-WP(C)/32977/2025 WP(C)/ /	M/S. DOLKAFIN ENTERPRISES, BALIKUDA MP	DEBIPRASAD SAHU	13828/2025
193	D-WP(C)/32979/2025 WP(C)/ /	MURALI NAIK MP	AMIT PRASAD BOSE	13829/2025
194	D-WP(C)/32986/2025 WP(C)/ /	SUKANTI MALLICK MP	SK. ZAFARULLA	13830/2025
195	D-WP(C)/32989/2025 WP(C)/ /	DINGAR GOUD MP	MANAS KUMAR CHAND	13831/2025
196	D-WP(C)/32987/2025 WP(C)/ /	M/S. DOLKAFIN ENTERPRISES, BALIKUDA MP	DEBIPRASAD SAHU	13832/2025
197	D-WP(C)/32991/2025 WP(C)/ /	MOHAN CHANDRA MOHAKUD MP	SOURAV SUMAN BHUYAN	13833/2025
198	D-WP(C)/33001/2025 WP(C)/ /	SANTANU KUMAR HOTA MP	LALATENDU SAMANTARAY	13834/2025
199	D-WP(C)/33003/2025 WP(C)/ /	ASISH KUMAR ROUL MP	CHANDAN KUMAR SAHOO	13835/2025